(OPEN COURT)

# CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

This is the 14<sup>th</sup> day of September, 2018.

### ORIGINAL APPLICATION NO. 1153 of 2009

## HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR MOHD. JAMSHED, MEMBER (A)

Brij Kishore Prajapati

.....Applicant.

VERSUS

Union of India & another

Advocates for the Applicants : Shri S.K. Mishra

Advocate for the Respondents : Shri Avnish Tripathi

### O R D E R

### (Delivered by HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

List revised. None present for the applicant. Shri A. Tripathi counsel for the respondents is present.

- 2. From perusal of ordersheet, it is evident that applicant was not present on the last listed date i.e. 16.8.2018. It seems that the applicant has lost interest in pursuing this OA.
- 3. Accordingly, the OA is dismissed in default and for non-prosecution.

(Mohd. Jamshed)
Member A

(RAKESH SAGAR JAIN) MEMBER-J

Manish/-